

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3788
ANSWERED ON:09.08.2016
Corruption in Delhi Police and MCD
Chavan Shri Harishchandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any court has made an observation to the effect that there is 90 per cent corruption among the high officials of Delhi Police and Municipal Corporation of Delhi (MCD);
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the steps taken by the Government to eradicate corruption from Delhi Police and MCD and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (b) : As reported by Delhi Police and Municipal Corporations of Delhi, no such instance has come to notice.
c): Various steps taken to check corruption from Delhi Police and Municipal Corporations in Delhi are as under:

DELHI POLICE

1. A Vigilance Branch headed by Spl. CP/Vig. is functioning to check corrupt practices of police personnel. Five toll free numbers i.e. 23417995, 23416401, 23416402, 23416403 and 23416404 have been dedicated for the convenience of General public to send complaints regarding corruption in Delhi Police
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2. In order to restore public confidence in police, deterrent action is taken by the Delhi Police in cases where policemen are found involved in malpractices. This includes suspension, transferring to non-sensitive units, initiating disciplinary action for major/minor penalty including dismissal and registering criminal cases against them.

4. Delhi Police advertises telephone numbers of District DCPs along with their fax numbers and e-mail addresses.

5. A single window system is at place at PHQ for monitoring & tracking of complaints.

3. The public has the facility to ring up senior officers, PCR and telephone No. 23417995 of the Flying Squad of Vigilance Branch in case of any harassment by police officials. In addition, a toll free anti-corruption helpline 1064 is functioning in Vigilance unit since April 2014. In order to encourage the general public to be more vigilant about corrupt activities of police, there is also a facility of P.O. Box No.171 through which public can send complaints against corrupt policemen.

6. A number of steps have been taken recently to encourage members of public to call or send SMS/Whatsapp messages to the anti-corruption helpline (no. 9910641064) of Delhi Police.
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7. Advertisements in media, through posters and FM radio jingles are issued regularly to encourage public to report corruption misdeeds of the police to the helpline number.

Municipal Corporations in Delhi (MCDs)

(i) Vigilance Department conducts inquiry into complaints of corruption, fix responsibility of officials for misconducts.

(ii) Vigilance Department observes Vigilance Awareness Week, interacts with MCD officials through workshops and conducts periodic/surprise checking from time to time minimise corruption in MCD.

(iii) Introduction of e-tendering to maintain transparency in procurement.

(iv) Introduction of special task force to carry out multifarious inspections.

(v) Introduction of a toll free telephone to invite complaints in order to bring effective changes and improvement in working of the MCDs.

(vi) A systematic improvement in the process for sanction of building plans have been done.
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(vii) Redressal of grievances in personnel interface between the complainants and senior officers of concerned zone departments.

(viii) Sampling and testing of RCC works, cement, mortar and wooden shutters to cross check the quality of work.

OUTCOME

Departmental Enquiry /Show cause notices/explanation have been ordered against about 1830 substantiated complaints in Delhi police during 2012 to 2015 (upto 30.11.2015). The details are placed at Annexure-A. In all thirty five officers/officials have been dismissed in three Municipal Corporations of Delhi during January 2013 to 31.07.2016. The details of Action Taken against the delinquent officials of three Municipal Corporations of Delhi is placed at Annexure-B.

